

FORM G**INVITATION FOR EXPRESSION OF INTEREST**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the corporate debtor	Wave Global Educational Services Pvt. Ltd.
2.	Date of incorporation of corporate debtor	12/07/2016
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Delhi
4.	Corporate identity number / limited liability identification number of corporate debtor	U74999DL2016PTC302924
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: Plot No.6, S/F, Left Side, Sector-5, H.L.Care, MLU, Dwarka, New Delhi-110075
6.	Insolvency commencement date of the corporate debtor	Original Date: 18.11.2019 New Insolvency Commencement Date: 31.12.2019 (By Order of Hon'ble NCLT dated 20.02.2020)
7.	Date of invitation of expression of interest	14.03.2020
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought at: cirp.wave@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	Details can be sought at: cirp.wave@gmail.com
10.	Last date for receipt of expression of interest	29.03.2020
11.	Date of issue of provisional list of Prospective Resolution Applicants	08.04.2020
12.	Last Date for submission of objections to provisional list	13.04.2020
13.	Date of issue of final list of Prospective Resolution Applicants	23.04.2020
14.	Date of issue of information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	13.04.2020
15.	Manner of obtaining Request for Resolution Plan, Evaluation Matrix, Information Memorandum And Further Information	Details can be sought at: cirp.wave@gmail.com
16.	Last date for submission of resolution plans	13.05.2020
17.	Manner of submitting resolution plans to resolution professional	Resolution Plan shall be submitted in a sealed envelope at the following address: Radhey Shyam Yadav Resolution Professional of Wave Global Educational Services Private Limited (under CIRP) Address: 1203, Vijaya Building, Barakhamba Road, Connaught Place, New Delhi-110001 Resolution Plan may also be submitted electronically at the following email id: cirp.wave@gmail.com
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	13.06.2020
19.	Name and registration number of the resolution professional	Name: Radhey Shyam Yadav Regn No. IBBI/IPA-001/IP-P-01496/2018-2019/12255
20.	Name, Address and email of the resolution professional, as registered with the Board	Name: Radhey Shyam Yadav Address: Flat No. 2, Aakriti Apts, 62 IP Extn, Patparganj, East, National Capital Territory of Delhi- 110092
21.	Address and email to be used for correspondence with the resolution professional	Address: 1203, Vijaya Building, Barakhamba Road, Connaught Place, New Delhi-110001 Email: cirp.wave@gmail.com
22.	Further Details are available at or with	Further Details can be sought via mail at the email id: cirp.wave@gmail.com
23.	Date of publication of Form G (Revised)	14.03.2020

s/d

RADHEY SHYAM YADAV**IBBI/IPA-001/IP-P-01496/2018-2019/12255****Address: Flat No. 2, Aakriti Apts, 62 IP Extn,****Patparganj, East, National Capital Territory of Delhi-110092**

Date: 14.03.2020

For Wave Global Educational Services Private Limited

Place: New Delhi

(Under Corporate Insolvency Resolution Process)